

Investment by naxalites in real estate sector

2700. SHRI NEERAJ SHEKHAR:

SHRI ALOK TIWARI:

SHRI ARVIND KUMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether as per the recent report of the Ministry, naxalites have invested the huge levy collected by them in real estate sector;
- (b) if so, the State-wise details thereof;
- (c) whether some real estate property in which investments have been made by naxalites are in vicinity of CRPF camps;
- (d) if so, the State-wise, details thereof; and
- (e) the measures Government would take to check threat from naxalites?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) As per the information available in this Ministry, there are no authentic reports which indicate that the Left Wing Extremists have invested a huge levy collection in real estate sector. However, the State Government of Bihar has informed that they have taken action regarding forfeiture of properties under the provisions of the Unlawful Activities (Prevention) Act, under which real estate properties have also been seized.

(c) and (d) No such inputs are available to indicate that some real estate properties having investments by the Left Wing Extremists, exist in the vicinity of CRPF camps.

(e) The Centrall Government has a four pronged strategy to tackle LWE insurgency - Security Related Measures; Development Related Measures; Ensuring Rights and Entitlements of Local Communities and Public Perception Management, wherein it supplements the efforts of the State Governments over a wide range of schemes and measures.

In security related interventions, apart from directly deploying Central Armed Police Forces (CAPFs), the Government of India provides assistance for capacity building of the States through schemes like the Security Related Expenditure (SRE) Scheme, the Special Infrastructure Scheme (SIS), the Construction/Strengthening of Fortified Police Stations Scheme etc. In addition, other security related interventions include providing

helicopters to States, setting up of Counter Insurgency and Anti Terrorism (CIAT) schools, assistance to raise India Reserve Battalions (IRB), modernization and upgradation of the State Police and their Intelligence apparatus under the Scheme for Modernization of State Police Forces (MPF scheme) etc.

On the development front, the Central Government is implementing special schemes for LWE affected areas like the Additional Central Assistance (ACA) Scheme (in place of old Integrated Action Plan), the Road Requirement Plan-I (RRP-I) etc.

To ensure Rights and Entitlements of local communities, the Central Government has enacted the Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 to recognise and vest the forest rights and occupation in forest land in forest dwelling Scheduled Tribes and other traditional forest dwellers, v/ho have been residing in such forests for generations, but whose rights could not be recorded. The Rules were notified on 1.01.2008 have been further amended on 6.09.2012 to ensure better implementation. The Ministry of Tribal Affairs have also issued comprehensive guidelines on 12.07.2012 on issues relating to implementation of the Act.

Under Public Perception Management, the Central Government is implementing the Media Plan to convey the Government's view to the people of LWE affected areas through the Media.

It is the belief of the Government of India that a combination of calibrated police action, focused development efforts and improvement in governance are the effective instrumentalities to combat LWE insurgency in the long-term.

Funds spent on coastal security

2701. SHRI ALOK TIWARI:

SHRI NEERAJ SHEKHAR:

SHRI ARVIND KUMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the year-wise details of funds spent on coastal security since Mumbai attack in 2008;
- (b) the State-wise details of funds allocated, released and spent so far on coastal security during current year;
- (c) whether there are serious lapses in coastal security even on date;